

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/871/2024, IA No.174/2020, IA (IBC)/508/2021, IA (IBC)/641/2021, IA (IBC)/1913/2023, IA (IBC)/14/2024, IA (IBC)/224/2024 in CP(IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/871/2024

Present: Ld. Counsel Mr. Pranay Agarwal for the Liquidator.

This is an application filed to take on record the 19th Progress Report. The 19th progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA No.174/2020

Present: Ld. Counsel Mr. Pranay Agarwal for the Liquidator.

Ld. Counsel Mrs. Sree Ramya on behalf of Mr. CV Narasimha for R2.

Liquidator has not filed clarification memo. Liquidator is directed to ensure that clarification memo is to be filed within the next 3 days. **Matter is adjourned to 10.05.2024.**

IA (IBC)/508/2021

Present: Ld. Counsel Mr. Pranay Agarwal for the Liquidator.

Ld. Counsel Mr. Nirmal Kumar Pandey for R1 and R3.

Ld. Counsel Mr. Samhith for R4.

Ld. Counsel for R4 prays time for filing counter. Prayer is allowed. For filing counter, **matter is adjourned to 18.07.2024.**

IA (IBC)/641/2021

Present: Ld. Counsel Mr. Samhith for the Applicant.
Ld. Counsel Mr. Pranay Agarwal for R1.
Ld. Counsel Mr. Nirmal Kumar Pandey for R2.

Pleadings stand completed. For hearing, **matter is adjourned to 18.07.2024.**

IA (IBC)/1913/2023

Present: Ld. Counsel Mr V. Ravi Kumar for the Applicant.
Ld. Counsel Mr. Pranay Agarwal for the Respondent.

Last opportunity is granted for filing counter by the Respondent, **matter is adjourned to 18.07.2024.**

IA (IBC)/14/2024

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Ld. Counsel Mr. Vishwajit for the Respondent No.1 and 2.
Ld. Counsel Mr. Nirmal Kumar Pandey for R5.

None appeared for R3 and R4. R3 served, but not present. However, R4 service not effected because of insufficient address. The Applicant is directed to send notice to R4's correct address within 3 days. For filing Vakalath and Counters by R1, R2 and R5 and service of R4. **Matter is adjourned to 18.07.2024.**

IA (IBC)/224/2024

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Ld. Counsel Mrs. Sarvani Desiraju Mr. Nirmal Kumar for R2.
Ld. Counsel Mrs. Sree Ramya on behalf of Mr. C.V. Narasimha for R1 and R3.
Ld. Mr. Nirmal Kumar Pandey for R5.

None appeared for R4. However, R4 service not effected because of insufficient address. The Applicant is directed to send notice to R4's correct address within 3 days. For filing Vakalath and Counters by remaining Respondents and service of R4. **Matter is adjourned to 18.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)